GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION No. 903 TO BE ANSWERED ON 11.12.2023

STATUS OF MSMEs

903. SHRI KARTIKEYA SHARMA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of registered MSMEs in the country and the year-on-year increase/decrease in registration for the last five years, year-wise and State-wise;
- (b) the number of women-led MSMEs in the country, State-wise;
- (c) the steps taken by Government for ensuring growth of the MSME sector and the expenditure incurred thereto; and
- (d) whether any steps have been taken by Government for resolution of the issue of pending payments faced by the MSME sector, if so, details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

- (a): As on 04.12.2023, as per Udyam Registration Portal, the total number of MSMEs registered since 01.07.2020 to 04.12.2023 in the country are 3,16,05,581 (including informal micro enterprises registered on Udyam Assist Platform). State wise and year wise details are attached as annexure I.
- (b): As on 04.12.2023, as per Udyam Registration Portal, the total number of women owned MSMEs registered since 01.07.2020 to 04.12.2023 in the country was 1,17,36,406 (including informal micro enterprises registered on Udyam Assist Platform). State wise details are attached as annexure II.
- (c): The steps taken by the ministry in ensuring growth of the MSME sector and the expenditure incurred thereto are as follows:
 - i. "Udyam Registration" for MSMEs, for Ease of Doing Business w.e.f. 01.07.2020.
 - ii. Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 02.07.2021 for priority sector lending.
 - iii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs w.e.f. 18.10.2022.
 - iv. Launch of Udyam Assist Platform on 11.01.2023 to bring Informal Micro Enterprises under the formal ambit for availing the benefits under Priority Sector Lending.

- (d): The steps taken by Government for resolution of the issue of pending payments faced by the MSME sector are as follows:-
 - Under the provisions of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, MSEFCs have been set up in the States/UTs to deal with the cases of delayed payments of the MSEs.
 - The Ministry of MSME launched a portal viz. Samadhaan Portal for filing of grievances and for monitoring of the outstanding dues to the MSEs from the buyers of goods and services on 30.10.2017.
 - The Ministry of MSME has requested States/UTs to set up more MSEFCs for quicker disposal of cases related to delayed payments. So far, 157 MSEFCs have been set up with more than one MSEFC set up in States like Delhi, Gujarat, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Telangana, U.P. & West Bengal.
 - The Ministry of MSME has created a special sub-portal within Samadhaan Portal on 14.06.2020, after the AatmaNirbhar Bharat announcements, for reporting the dues and monthly payments by Central Ministries/Department/Public Sector Enterprises to MSMEs.
 - Government of India has also instructed CPSEs and all companies with the turnover of Rs. 500 crore or more to get themselves on-boarded on the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.
 - Companies which get supplies of goods or services from MSEs and whose payment to MSEs exceeds 45 days from the date of acceptance or the date of deemed acceptance of the goods or services, also need to submit a half yearly return to the Ministry of Corporate Affairs stating the amount of payments due and the reasons of the delay.
 - Under Section 43B of Income Tax Act: Deduction has been allowed for expenditure incurred on payments only when payment is actually made to MSMEs.

Annexure refer to in reply to part (a) of Rajya Sabha UnStarred Question No.903 for answer on 11.12.2023

State/UT and Year wise total number of MSMEs which were registered since inception (01.07.2020) to 04.12.2023 on Udyam registration Portal (including informal micro enterprises registered on Udyam Assist Platform)

registered on Udyam Assist Platforn	, /	T	Т	T	
State/UT	2020-21	2021-22	2022-23	2023-24	Total
ANDAMAN AND NICOBAR					
ISLANDS	1816	2950	3888	3737	12391
ANDHRA PRADESH	65174	147374	245795	678886	1137229
ARUNACHAL PRADESH	727	2257	6954	5648	15586
ASSAM	17167	72167	133471	231190	453995
BIHAR	90146	221199	323785	1097102	1732232
CHANDIGARH	5749	9525	10112	13682	39068
CHHATTISGARH	33009	68717	108640	293073	503439
DELHI	89472	134679	178939	226746	629836
GOA	6041	8615	15537	18522	48715
GUJARAT	247109	398693	524052	772286	1942140
HARYANA	102915	179530	237031	317955	837431
HIMACHAL PRADESH	12810	26865	47255	45835	132765
JAMMU AND KASHMIR	26464	74470	104070	166706	371710
JHARKHAND	43004	83063	142422	365378	633867
KARNATAKA	152269	314801	423442	676696	1567208
KERALA	71903	117907	180785	357445	728040
LADAKH	731	2304	3211	3491	9737
LAKSHADWEEP	38	207	334	153	732
MADHYA PRADESH	111717	245971	844541	899311	2101540
MAHARASHTRA	647654	974274	1218639	1663652	4504219
MANIPUR	10407	13729	21283	31928	77347
MEGHALAYA	695	2228	6676	10158	19757
MIZORAM	1120	3547	7866	13207	25740
NAGALAND	712	3320	7314	20478	31824
ODISHA	49442	105956	172068	444894	772360
PUDUCHERRY	3867	8226	11572	24110	47775
PUNJAB	100867	182781	269958	361488	915094
RAJASTHAN	235706	393131	519696	673268	1821801
SIKKIM	347	1772	3151	4799	10069
TAMIL NADU	312149	541307	731753	1119887	2705096
TELANGANA	97857	161836	232221	681749	1173663
THE DADRA AND NAGAR					
HAVELI AND DAMAN AND DIU	3082	4199	5131	6155	18567
TRIPURA	1688	6719	16626	141602	166635
UTTAR PRADESH	217569	413657	1471297	1400717	3503240
UTTARAKHAND	22612	49656	73252	118255	263775
WEST BENGAL	63509	170361	279412	2137676	2650958
Total	2847544	5147993	8582179	15027865	31605581

Annexure refer to in reply to part (b) of Rajya Sabha Un Starred Question No.903 for answer on 11.12.2023.

State/UT total number of women owned MSMEs which were registered since inception (01.07.2020) to 04.12.2023 on Udyam registration Portal (including informal micro enterprises registered on Udyam Assist Platform)

enterprises registered on Udyam Assist Platform)		
State/UT	Number of women owned MSMEs registered on	
AND AMAN AND MICODAR ICLANDS	Udyam and UAP	
ANDAMAN AND NICOBAR ISLANDS	3184	
ANDHRA PRADESH	553003	
ARUNACHAL PRADESH	6799	
ASSAM	136255	
BIHAR	882231	
CHANDIGARH	7504	
CHHATTISGARH	205522	
DELHI	139519	
GOA	13981	
GUJARAT	476328	
HARYANA	202718	
HIMACHAL PRADESH	25248	
JAMMU AND KASHMIR	75210	
JHARKHAND	290312	
KARNATAKA	517726	
KERALA	332032	
LADAKH	1901	
LAKSHADWEEP	107	
MADHYA PRADESH	837165	
MAHARASHTRA	1338925	
MANIPUR	41955	
MEGHALAYA	7956	
MIZORAM	15983	
NAGALAND	17734	
ODISHA	330426	
PUDUCHERRY	20719	
PUNJAB	235420	
RAJASTHAN	398079	
SIKKIM	3611	
TAMIL NADU	990165	
TELANGANA	506171	
THE DADRA AND NAGAR HAVELI	4218	
AND DAMAN AND DIU		
TRIPURA	124199	
UTTAR PRADESH	360009	
UTTARAKHAND	820461	
WEST BENGAL	1813630	
Total	11736406	